

# PATNA HIGH COURT, PATNA

## NOTIFICATION

The 04<sup>th</sup> January, 2023

**No. 02A** : The Judicial officer of the cadre of Civil Judge (Senior Division) named in column no. 2 of the table given below is transferred and posted as Sub Judge-cum-A.C.J.M. in the Judgeship to be stationed ordinarily at the station mentioned against his name in column no. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court is pleased to confer upon the Officer named below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the concerned District, provided that he will work in such a way that the disposal of Civil and Criminal matters must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting with judgeship	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which transferred
1	2	3
1.	Sri Sunil Kumar Tripathi Sub Judge-cum-A.C.J.M., Hajipur (Vaishali)	a) Sub Judge-cum-A.C.J.M. b) Mahnar c) Vaishali

By order of the High Court  
Sd/- Rupesh Deo  
Registrar General

Memo No. **689 - 718** / Dated, Patna the 04<sup>th</sup> January, 2023.

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / O.S.D.-cum-I/C Registrar (Administration), Patna High Court, Patna / Joint Registrar (Establishment)-cum-I/C Registrar (Vigilance), Patna High Court, Patna / O.S.D. (Enquiry Officer)-cum-I/C Registrar (Appointment), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna/ I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (IT)-cum-CPC, Patna High Court, Patna/ O.S.D. (Computerization), Patna High Court, Patna / O.S.D., Chief Justice's Secretariat, Patna High Court, Patna / Joint Registrar (Judicial), Patna High

Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D., Patna High Court, Patna / O.S.D. (Presenting Officer), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Committee, Patna / The District and Sessions Judge, Vaishali at Hajipur for information **[and communication to the officer concerned]**.

***The officer concerned is directed to make over charge of his present assignment in such a way on receipt of the Court's notification so as to join his new assignment on the day of inauguration of the Court of Sub Judge at Mahhar (Vaishali), i.e. on 09.01.2023.***

**[--] For D.J., Vaishali at Hajipur only.**



**Registrar General**